

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO.161 OF 2016 &
IA NO. 337 OF 2016**

Dated: 24th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Central U.P. Gas Ltd. ...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.K. Rai, Sr. Adv.
Mr. S.K. Pandey
Mr. Anshul Rai

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Rakesh Dewan

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Judgment is Reserved.*** A short note may be filed by the appellant on or before 10.04.2017 after serving copy on the other side.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson